

1	2	3	4
2. Azadpur Subzimandi Near Hedarpur		6 Months	50% work Completed
3. Pahar Ganj		9 months	15% work completed
Work to be started			
1. Sbahzada Bagh		—	Likely to start within the week
2. Labori Gate		—	Likely to start within six months

(c) After completion these will cater to about 1650 persons during winter.

Import and Use of Pesticides

2082. SHRI YASHWANIRAO GODAKH PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether pesticides like Aldrin, Chlordane, Methyl Prathion and Paraquat are imported and used in India;

(b) whether these pesticides have been banned in several countries;

(c) if so, the reasons for allowing their import and use in India; and

(d) the quantities imported during 1985-86 and the foreign exchange spent thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. All the four insecticides referred to are imported in the country. In addition, Methyl Prathion and Paraquat are manufactured indigenously as well. Their use in the country is permitted.

(b) Of these, use of only Aldrin and Chlordane is restricted in U.S.A. and E.E.C.

countries. Their use in India is also limited to the control of termites in building and against some soil insects. Use of Methyl Prathion and Paraquat are neither restricted in India nor in USA/EEC countries.

(c) In view of the reply to (b) the question does not arise.

(d) As per the report received from the importers the position is as follows :

Pesticide	Quantity (in M.T.)	Value (Rs. 6 in thousands)
Aldrin	25	1894
Chlordane	22	1120
Methyl Prathion	35	929
Paraquat	13	634
Total	95	4577

Elimination of Child Labour

2083. SHRI K. RAMAMURTHY : Will the Minister of LABOUR be pleased to state :

(a) the schemes that are being implemented to eliminate child labour in the country;

(b) whether industries engaging child labour have been identified; if so, the locations where such industries are concentrated most;

(c) what has been the effect of the implementation of such schemes;

(d) whether the schemes were implemented through voluntary agencies or Government agencies; and

(e) the role of such agencies ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) Government is implementing the following schemes/Projects to humanize and gradually eliminate child labour :

(i) Grant-in-aid to voluntary agencies for taking up projects to benefit child labour
(ii) pilot projects under the National Child Labour programme for the benefit of children employed in certain employments. The project for the benefit of the child labour in the match and fire works industry in Tamil Nadu has already been started.

(b) No authoritative identification of industries engaging child labour is available. However, as reported in various studies, the industries where large number of children continue to be employed are :

1. Match and Fire-Works industry.
2. Hand Woven carpet industry.
3. Precious stone polishing industry.
4. Beedi industry.
5. Brass-ware industry.
6. Glass-bangle industry.
7. Slate industry.
8. Handloom industry.

(c) The effect of scheme aimed at gradual elimination of child labour can only be assessed in the long-term.

(d) The schemes are being implemented through voluntary agencies as well as government agencies.

(e) The role of agencies involved in child labour projects/schemes, is to remove child labour from the labour market where possible, to bring about an improvement in their quality of life and equip them for a better future.

Assistance to Fishermen for Housing

2084. **SHRI K. RAMAMURTHY :** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the total amount spent by HUDCO during the last three years on providing permanent houses to fishermen in each State;

(b) the numbers of fishermen families covered State-wise;

(c) the projected expenditure for housing of fishermen during the current financial year; and

(d) whether any standard scheme has been formulated for housing for fishermen ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) HUDCO has no particular scheme for fishermen. However, the undermentioned schemes meant for fisherman have been sanctioned so far :

(i) Rural Housing Scheme for 700 LIG dwelling units in Kerala for a loan assistance of Rs. 105 lakhs (year 1986-87).

(ii) Rehabilitation of fishermen of Vasapuvanmpalam and M V Palam (Andhra Pradesh) for a loan assistance of Rs. 18.6 lakhs (Year 1984-85).

(iii) Construction of 420 houses for fishermen by the Tamil Nadu Slum Clearance Board for EWS category for a loan assistance of Rs. 39.21 lakhs (Year 1984-85)

(b) The number of fishermen families benefited through the scheme sanctioned by HUDCO for three State is as follows :